

Court-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.27 of 2014 & IA No.286 of 2014
Appeal No.28 of 2014 & IA No.287 of 2014 &
Appeal No.32 of 2014 & IA No.288 of 2014

Dated: 08th July, 2015

In the matter of:-

Appeal No.27 of 2014 & IA No.286 of 2014

Indraprastha Power Generation Ltd.	 Appellant (s)
	Versus	
DERC & Ors.	 Respondent (s)

Appeal No.28 of 2014 & IA No.287 of 2014

Pragati Power Corporation Ltd.	 Appellant (s)
	Versus	
DERC & Ors.	 Respondent (s)

Appeal No.32 of 2014 & IA No.288 of 2014

Delhi Transco Ltd.	 Appellant (s)
	Versus	
DERC & Ors.	 Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list these matters on **10.09.2015.**

COURT MASTER